

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :09/02/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE-MENTION0902-AT11A.M.

737-ADMISSION-COURT CODE-CLAIMS GUPTA-AT11.05AM

Misc. Application	88/2023	MRS. NEERA RANI GUPTA-EXEMPTION Vs. SEBI	Prashant Trivedi Advocate
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(Main Matter Number :SEBI Appeal/0000127/2023)

1	SEBI Appeal	127/2023	MRS. NEERA RANI GUPTA Vs. NSEIL	Prashant Trivedi Advocate
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Sub Matter : Misc. Application/0000088/2023

374ADMISSION-CODE-REGISTRATIONDECLINED-AT11.08AM

2	SEBI Appeal	179/2023	IIL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
3	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
4	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Amarchand Mangaldas
5	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW

MA. NO. 188/2023-URGENCY AND MA. NO. 189/2023- STAY

635-ADMISSION-COURT CODE-INFODRIVEWTM-AT11.10AM

6	SEBI Appeal	183/2023	MR. MURUGAVEL KARUNANIDHI Vs. SEBI	Adv. Amrita Jain
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>355-ADMISSION-COURTCODE-CAPITALVIAAO-AT11.12A.M</u>				
7	SEBI Appeal MA. NO. 182/2023- Interim Relief App	184/2023	CAPITALVIA RESEARCH LIMITED AND ORS. Vs. SEBI	GLOBAL LIMITED AND
<u>235PARTHEARD-COURTCODE -CLAIMS-AT11.15A.M</u>				
8	SEBI Appeal	990/2022	Balwan Chauhan Vs. National Stock Exchange of India Limited	Acuity Law LLP Manilal Kher Ambalal and Co.
Sub Matter(Disposed) :		Misc. Application/0001547/2022		
	SEBI Appeal	991/2022	Shefali Chauhan Vs. National Stock Exchange of India Limited	Acuity Law LLP Manilal Kher Ambalal and Co.
<u>228-PARTHEARD-COURTCODE-MARGINSHORTFALL-AT11.30A.M</u>				
9	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
Sub Matter :		Misc. Application/0000736/2021		
Sub Matter(Disposed) :		Misc. Application/0000683/2021		
Sub Matter :		Misc. Application/0000512/2020		
Sub Matter :		Misc. Application/0000422/2020		
Sub Matter :		Misc. Application/0000585/2020		
Sub Matter :		Misc. Application/0001192/2021		
Sub Matter :		Misc. Application/0001353/2021		
Sub Matter :		Misc. Application/0001354/2021		
Sub Matter :		Misc. Application/0000134/2022		
Sub Matter :		Misc. Application/0000213/2022		
Sub Matter :		Misc. Application/0000221/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	PARINAM LAW ASSOCIATES Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1353/2021	ANKIT MEHTA AND OTHERS- INTERVENTION APPLICATION Vs. NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	134/2022	KAMAL R. BHULCHANDANI-INTERVENING APPL Vs. NSE Clearing Limited and Anr.	
(Main Matter Number :SEBI Appeal/0000441/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	213/2022	KAMAL R. BHULCHANDANI-INTERVENING APPL Vs. NSE Clearing Limited and Anr.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	221/2022	Mr. jayesh M. jhaveri Intervenor Vs. NSE Clearing Limited and Anr.	M/s. Kamal and Co. Advocates for Intervenor
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1354/2021	MANINDRA CHANDRASEN- INTERVENTION APP Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
10	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
11	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter :	Misc. Application/0000099/2020			
Sub Matter :	Misc. Application/0000482/2020			
Sub Matter(Disposed) :	Misc. Application/0001166/2021			
Sub Matter(Disposed) :	Misc. Application/0001167/2021			
Sub Matter :	Misc. Application/0001346/2021			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1346/2021	HARSH ROHITBHAI PATEL -INTERVENER Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR. (Main Matter Number :SEBI Appeal/0000080/2020)	ROBIN SHAH, ADVOCATE
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR (Main Matter Number :SEBI Appeal/0000080/2020)	PARINAM LAW ASSOCIATES
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR (Main Matter Number :SEBI Appeal/0000080/2020)	PUROHIT AND PUROHIT
	Misc. Application	1407/2021	SMC GLOBAL SECURITIES LTD.-STAY Vs. NSE CLEARING LIMITED AND ORS. (Main Matter Number :SEBI Appeal/0000757/2021)	Prakash Shah and Associates
	SEBI Appeal	757/2021	SMC GLOBAL SECURITIES LTD. Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0001406/2021				
Sub Matter : Misc. Application/0001407/2021				
Sub Matter(Disposed) : Misc. Application/0000133/2022				

340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT12.15PM

12	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI	JADEJA AND SATIYA
Sub Matter(Disposed) : Misc. Application/0001353/2022				
Sub Matter(Disposed) : Misc. Application/0001354/2022				
Sub Matter : Misc. Application/0001789/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0001632/2022		
	Sub Matter :	Misc. Application/0000067/2023		
	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI	JADEJA AND SATIYA
	Sub Matter(Disposed) :	Misc. Application/0001355/2022		
	Sub Matter(Disposed) :	Misc. Application/0001356/2022		
	Sub Matter :	Misc. Application/0000068/2023		
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
	Sub Matter(Disposed) :	Misc. Application/0001373/2022		
	Sub Matter(Disposed) :	Misc. Application/0001374/2022		
	Sub Matter :	Misc. Application/0000069/2023		
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
	(Main Matter Number :SEBI Appeal/0000838/2022)			
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
	Sub Matter(Disposed) :	Misc. Application/0001688/2022		
	Sub Matter(Disposed) :	Misc. Application/0001689/2022		
35	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI	Rohit Mansukhani
	(Main Matter Number :SEBI Appeal/0000838/2022)			
	Misc. Application	67/2023	SEBI-DELAY IN REPLY Vs. The Bombay Dyeing and Mfg. Co. Ltd. and Anr.	K Ashar and Co JADEJA AND SATIYA
	(Main Matter Number :SEBI Appeal/0000838/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	68/2023	SEBI-DELAY IN REPLY Vs. Nusli Neville Wadia and Ors.	K Ashar and Co JADEJA AND SATIYA
(Main Matter Number :SEBI Appeal/0000839/2022)				
	Misc. Application	69/2023	SEBI-DELAY IN REPLY Vs. SCAL Services Ltd. and Ors.	K Ashar and Co Sujit Lahoti and Associates
(Main Matter Number :SEBI Appeal/0000840/2022)				

285-DISPOSAL-CODE-BUYBACKEQUITYSHARES-AT12.20PM

13	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter(Disposed) : Misc. Application/0000381/2019				
Sub Matter(Disposed) : Caveat Application/0000001/2019				
Sub Matter(Disposed) : Misc. Application/0000805/2022				

95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-12.25PM.

14	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0001275/2022				

687- ADMDISPOSAL-CODE-TIMBORHOME-AT12.30P.M.

15	SEBI Appeal	47/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0000015/2022				
Sub Matter(Disposed) : Misc. Application/0000016/2022				
Sub Matter(Disposed) : Misc. Application/0000277/2022				
Sub Matter(Disposed) : Misc. Application/0000283/2022				
Sub Matter : Misc. Application/0001226/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	48/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) :		Misc. Application/0001436/2021		
Sub Matter :		Misc. Application/0000279/2022		
Sub Matter :		Misc. Application/0000282/2022		
	Misc. Application	279/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000048/2022)				
	Misc. Application	282/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000048/2022)				
	Misc. Application	1226/2022	Sanjay Jethalal Soni and Others-AMENDMENT Vs. SEBI	MDP Partners, Advocates
(Main Matter Number :SEBI Appeal/0000047/2022)				
<u>781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-12.35PM</u>				
16	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0000306/2022		
Sub Matter(Disposed) :		Misc. Application/0000307/2022		
Sub Matter :		Misc. Application/0000717/2022		
	Misc. Application	717/2022	SEBI-DELAY IN REPLY Vs. SANJEEV KUMAR SINHA	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000186/2022)				
	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI	Adv.Ramesh Gogawat Singh
(Main Matter Number :SEBI Appeal/0000611/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000611/2022)	Adv.Ramesh Singh Gogawat
	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000612/2022)	JURIS LINK Advocates
	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000613/2022)	Joby Mathew and Associates
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI Sub Matter : Misc. Application/0000792/2022 Sub Matter : Misc. Application/0000793/2022	Adv.Ramesh Singh Gogawat
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI Sub Matter : Misc. Application/0000795/2022 Sub Matter : Misc. Application/0000796/2022	JURIS LINK Advocates
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVTLDANDORS Vs. SEBI Sub Matter : Misc. Application/0001057/2022	Joby Mathew and Associates
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001311/2022 Sub Matter(Disposed) : Misc. Application/0001312/2022 Sub Matter : Misc. Application/0000013/2023	Rajesh Ranjan

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
	Misc. Application	13/2023	SEBI-DELAY IN REPLY Vs. Mr. Abnish Kumar Sudhanshu	VIDHI PARTNERS Mr. Sohaib Alam, Advocate

(Main Matter Number :SEBI Appeal/0000777/2022)

508-DISPOSAL-COURTCODE-PUSHKARNSE-12.40P.M

17	SEBI Appeal	597/2022	Shree Pushkar Chemicals and Fertilisers Ltd. Vs. NSE AND BSE	AMIT JASTE AND KARAN VARMA ASSOCIATES
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Sub Matter(Disposed) : Misc. Application/0001075/2022
 Sub Matter(Disposed) : Misc. Application/0001076/2022

329-DISPOSAL-COURTCODE-INVESTIGATIONS-AT12.45PM

18	SEBI Appeal	609/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI Vs. SEBI	Shah and Ramaiya
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Sub Matter(Disposed) : Misc. Application/0000787/2022
 Sub Matter(Disposed) : Misc. Application/0000788/2022
 Sub Matter : Misc. Application/0001665/2022
 Sub Matter : Misc. Application/0000130/2023

	Misc. Application	1665/2022	SEBI-DELAY IN REPLY Vs. BHANUPRASADDIPAKKUMAR TRIVEDI	ELP
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(Main Matter Number :SEBI Appeal/0000609/2022)

	Misc. Application	130/2023	Bhanuprasad Triwedi-STAY Vs. SEBI	Shah and Ramaiya
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(Main Matter Number :SEBI Appeal/0000609/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>797-DISPOSAL-COURTCODE-INFOTECHAO-AT12.50P.M</u>				
19	Misc. Application	1073/2022	JOLLY PLASTIC INDUSTRIES LTD. AND ORS.-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000752/2022)				
19	SEBI Appeal	752/2022	JOLLY PLASTIC INDUSTRIES LTD. AND ORS. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter : Misc. Application/0001073/2022				
Sub Matter(Disposed) : Misc. Application/0001074/2022				
Sub Matter : Misc. Application/0000002/2023				
	Misc. Application	2/2023	SEBI-DELAY IN REPLY Vs. JOLLY PLASTIC INDUSTRIES LTD AND ORS	MDP AND Partners Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000752/2022)				
<u>751DISPOSAL-COURTCODE-NONCOMPLIANCE-AT12.55PM</u>				
20	SEBI Appeal	864/2022	REMSONS INDUSTRIES LIMITED Vs. NSEIL	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001334/2022				
Sub Matter(Disposed) : Misc. Application/0001272/2022				
67	SEBI Appeal	865/2022	REMSONS INDUSTRIES LIMITED Vs. BSE LIMITED	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001335/2022				
Sub Matter(Disposed) : Misc. Application/0001273/2022				